

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:110

ANSWERED ON:10.03.2005

HANDING OVER OF SERVICES TO PRIVATE PARTIES

Gaikwad Shri Eknath Mahadeo;Singh Shri Sugrib

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has handed over some of the services of the International Airports on lease basis to the private parties;
- (b) if so, the details of services handed over to the private parties;
- (c) the terms and conditions on which these services have been handed over to the private parties;
- (d) whether the Government has made any assessment of the services provided by the private parties;
- (e) if so, the details thereof;
- (f) whether the Government also propose to hand over such services at domestic airports to private parties; and
- (g) if so, the details in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c),(d),(e),(f)&(g):- A Statement is laid on the Table of the Sabha.

Statement in reply to parts (a),(b),(c),(d),(e),(f) & (g) of Lok Sabha Starred Question No.110 for answer on 10-3-2005 regarding Handing over of Services to Private Parties.

(a),(b) & (c):- Airports Authority of India (AAI) provides certain services such as Duty Free Shops, Travellers Requisite/Book Shops, Restaurant, Snack Bar & Fast Food Facility (both inside and outside terminal building), Car rental, Interstate Coach services, Tea, Coffee, Cold Drink vending machine, Car parking services, Money exchange counters, STD, ISD/Payphone facility/Cyber cafe/Photostat, Insurance counter, Cellular Phone Hire facility, Hotel reservation counter, Health care etc. through private parties and ATM facility by banks through competitive tendering amongst banks. Service providers are selected through a transparent process of competitive bidding as per terms and conditions of the Airports Authority of India's Commercial Manual.

(d)&(e):- AAI ensures that the terms and conditions on which the services have been contracted are followed by the parties.

(f)&(g):- Service contracts to private parties are granted at domestic airports also as per the requirements.